

27. Coaches
28. Tool Room products
29. Solar/Renewable energy equipment
30. Watches
31. Clocks
32. Time pieces
33. Electronics and computer software
34. Manufacture of mica and mica products
35. Hand tools

Redefining of Deemed Exports

3241. SHRI C. MADHAV REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether any representations have been received for redefining the deemed exports: and

(b) whether Government are aware that the deemed export benefits announced from time to time have not been reaching the exporters due to various procedural anomalies and imposition 25 per cent customs duty on the imported raw material intended for the manufacture of exportable goods?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) No, Sir.

(b) Only those categories of deemed exports are eligible for duty free imports of inputs which have been specifically given this facility by Customs. In the case of supplies to ONGC/GAIL/OIL the deemed exports status remains unaffected by the facility of import of duty free inputs has been

taken away by Custom notification dated .30.12.86 imposing 25% duty on such imports.

Coffee Plantation in Andhra Pradesh

3242. SHRI V. SOBHANADREESWARA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether Coffee Board propose to take up Coffee Plantation in a big way in Araku Valley, Bhadrachalam Agency Areas in Andhra Pradesh in coordination with Government of Andhra Pradesh; and

(b) if so, the details of the scheme.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (P.R. DASMUNSI): (a) and (b) The VII plan target for extension of coffee cultivation in non-traditional areas (including Andhra Pradesh) is 15,000 Hectares.

Inter-Transfer of Officers in Nationalised Banks and State Bank of India

3243. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether the decision to inter-transfer officers of Scale V and above in the nationalised banks and State Bank of India has not been implemented as yet; and

(b) if so, the time by which it is likely to be implemented in the nationalised banks and the State Bank of India.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) To strengthen their Senior Management positions, the banks which do not have suitable officers within, consider as and when necessary in consultation with the concerned agencies/organisations, inducting officers